

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 40/RP/2022

Subject : Review of Commission's Order dated 4.8.2022 in Petition No. 192/GT/2020 in respect of revision of tariff of Bhilai Expansion Power Plant (500 MW) for the 2014-19 tariff period

Petitioner : NTPC SAIL Power Company Limited

Respondents : DNH Power Distribution Corporation Ltd. and 3 others

Date of Hearing : **24.1.2023**

Coram : Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Venkatesh, Advocate, NSPCL
Shri Abhishek Nangia, Advocate, NSPCL
Shri Dilip Kumar Tiwari, Advocate, NSPCL

Record of Proceedings

Case was called out for virtual hearing.

2. During the hearing, the learned counsel for the Review Petitioner made detailed oral submissions in the matter and prayed that the error apparent on the face of the impugned order dated 4.8.2022 may please be corrected.
3. None appeared for the Respondents, despite notice.
3. The Commission, as a last opportunity, permitted the Respondents to file their replies, by **24.2.2023**, after serving copy to the Petitioner, who may file its rejoinder, if any, by **10.3.2023**.
4. Subject to the above, order in the Review Petition was reserved

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

